

[Translation]

SHRI D.P. YADAV (Sambhal) : Mr. Deputy Speaker, I am raising a very important issue. There is Chemical Factory by the name of Van-Organic in Gajraula, which is only 100 Km. away from Delhi. This factory has taken the lives of about 50 people and is affecting two towns. This factory is situated in Gajraula, from where my constituency, Sambhal, starts. The owner of this factory has political connections. When ever television team or BBC or some other company has gone there, has not been able to record. The chemicals from this factory flow into the river. The situation is such that this chemical flows into Ganga river after passing through two hundred and fifty villages. If some villager or agricultur labour has to pass through this river, he gets infected with the chemical. Many cattle have died due to this. I would like that you should issue directions in this regard and I have also written to the Minister in this regard. Through you I would like to request that this factory should be closed so that the people of 250 villages. Who have lost their lives and whose cattle have died, can have a sign of relief. Wherever this water goes the crop, whether it is of wheat, sugarcane or corn gets destroyed. I want that this factory should be closed immediately to stop this poison from falling into the rivers. I have written to the Ministry but no action is being taken. I do not know what power the owners of this factory have got that neither press nor T.V. people are able to do anything and the problem of poor people and farmers remains there as it is. I want that this factory should be closed with immediate effect so that the lives of lakhs of people settled there could be saved and their fields can be protected.

SHRI VIDYA SAGAR SONKER (Saidpur) : Mr. Speaker, I would like to bring a sensational scam involving one hundred crore in UP to the notice of the House. Despite being involved in this serious scam, what to talk of arresting the criminals, they are being protected by some big leaders. I would also like to mention that the people belonging to big political families of the country are also involved in this serious scam. Under the economic liberalisation policy of the previous Congress Government people were given dealership in the name of LPG and Kerosene supply and lakhs of people gave money to obtain a connection. But till date nobody has been given connection.

Sir, it is the duty of Government of India to lay the activities of this company on the table of the House and give the people connection through their own undertaking or get their money back.

Therefore, through you, I would demand that the whole matter should be investigated by CBI in a time bound manner and the guilty be punished and necessary action may be taken to provide relief to the victims of this scam.

[English]

DR. M. JAGANNATH (Nagarkurnool) : Sir, with great concern, I would like to bring to the notice of this House, to the notice of the Government of India and to the nation that within a span of one month, Andhra Pradesh is threatened with another cyclone. A cyclonic storm named 08B has formed in the Bay of Bengal on 28th November, 1996. The storm after initially threatening the Andhra coast moved eastwards from 30th November 1996 to 1st December, 1996. Later the storm has taken a U-turn and has started heading back for the Andhra Pradesh coast.

It is reported that the storm is at present located about 250 kms southeast of Machilipatnam and is associated with wind speed of 55 knots. The storm is reported to be moving westwards with a speed of five knots. The meteorological department anticipates that the storm will cross the coast sometime this afternoon. The track of the storm is being closely monitored by accessing information from various sources including the Tropical Storms Monitoring Centre at Hawaii, CNN and advisory groups like WX-Tropical on the Interest.

The State Government has taken all precautionary measures by establishing control centres at the district level. It has warned the coastal district collectors and it has established control centre at the Secretariat.

I request the Central Government to remain sensitised to actual position of the impending cyclone to Andhra Pradesh so that the nation knows about the correct situation and extend all help to the people of Andhra Pradesh.

I hope the House will join me in my prayers for the well being and safety of the people of Andhra Pradesh and the nation will stand by us in the hours of need.

[Translation]

SHRI B.L. SHARMA 'PREM' (East Delhi) : Mr. Deputy Speaker, I would like to draw your attention towards an important matter. The UPSC is continuously adopting an indifferent attitude towards Hindi. The UPSC is going to conduct a Combined Defence Services Examination on the ensuing 8th December, 1996, but it is a matter of regret that the question papers will only be in English whereas it is obligatory to provide them in Hindi also. Thus the UPSC is going to violate Article 343, 344 and 350 to the Constitution and the Resolution 4(a) passed by this House on 18th January, 1968. In this connection I would also like to inform that 450 MPs have submitted a memorandum to take that examination in Hindi but no action has been taken in this regard so far. Conducting examination only in one language — English is also violation of Article 2.0107 of the chapters — 2 of report of Civil Service Examination Scheme Review Committee. As per the report there should not be any discrimination on the basis of language.